

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

APPEAL No. 313 of 2013

Dated : 26<sup>th</sup> November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Maharana Pratap Bagh Resident's Welfare Association ...Applicant(s)  
Versus.  
Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Applicant(s) : Mr. Mukesh for  
Mr. Abhishek Kumar  
Counsel for the Respondent (s) : Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay for R-1

ORDER

Post the matter on 28.11.2013.

(Rakesh Nath)  
Technical Member  
*ts/pr*

(Justice M. Karpaga Vinayagam)  
Chairperson